

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2509
ANSWERED ON:06.02.2014
FAULTY WEATHER RADARS
Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the Indian Commercial Pilots Association has raised several aircraft safety issues with the Air India authorities including faulty weather radars of Air India planes;
- (b) if so, the details thereof including the details of such planes operated by Air India;
- (c) whether the Air India have made its commercial pilots to fly aircraft with faulty weather radars and thereby jeopardizing the safety and security of passengers;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken by the Government in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a) and (b): Yes, Madam. Indian Commercial Pilot Association (ICPA) had raised issues regarding faulty weather radars, which are installed in the 14 number of Classic A320 aircrafts inducted in 1989.
- (c) to (d): No, Madam. Air India has never made its pilots to fly aircraft with faulty weather radars. Actually these aircrafts have two independent radar systems for redundancy and safety when compared to the 43 number of Enhanced A320 aircrafts which have only one weather radar system in them. One weather radar sufficient for safe operations.
- (e): Air India maintenance organisation is approved by DGCA and it follows all standard maintenance practices prescribed by DGCA, Aircraft Manufacturer and the component vendor.